

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.14
I. A (Plan) 4/2024
in
CP (IB) No.161/BB/2022

IN THE MATTER OF:

M/s10i Commerce Services Private Limited Petitioner

Order under Section 10 of the I & B Code, 2016

Order delivered on: 17.04.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Shri Spandan Biswal
 Ms. Arya Kumar

ORDER

I.A (PLAN) No.4/2024

1. Heard the Ld. Counsel for the Applicant.
2. List on **06.03.2024.**

-Sd-

MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

-Sd-

K. BISWAL
MEMBER (JUDICIAL)